

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 225

Company Petition/101/2023

IN THE MATTER OF:

Puja Khaneja

... **Applicant/Petitioner**

Versus

Citi Collections India Pvt. Ltd.

... **Respondent**

Under Section: 241 (1) & 242 (4)

Order delivered on 16.02.2024

CORAM:

SH. M.S.S. SUNDARAM
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Tishampati Sen, Adv. Riddhi sancheti, Adv.
Anurag Anand, Adv. Mukul kulhari

For the Respondent : Adv. Shagun Bhargava for R-2

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Ld. Counsel for the Applicant submitted that they have already filed Rejoinder which is already on Board. Since pleadings are completed, list the matter before Regular Bench on 10.05.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(M.S.S. SUNDARAM)
MEMBER (J)